

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.3119  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2019**

**COMMENCEMENT OF STATE MEDICAL COLLEGES**

**3119. DR. UMESH G. JADHAV:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the procedures involved in the commencement/starting of medical college in States/UTs particularly in Karnataka post approval by the Government; and

(b) the changes/improvements likely to be brought about in the health sector after the establishment of these medical colleges?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Phase-III of the Centrally Sponsored Scheme has been approved by the Cabinet on 28.8.2019 to establish 75 more new medical colleges. The State/UT Governments have been requested to send their proposals under this Scheme along with Detailed Project Reports (DPRs) as per Scheme guidelines for consideration by the Ministry. As on date, three proposals namely Chikkamagaluru, Haveri and Yadgiri have been approved for Karnataka by this Ministry under this Phase.

For commencement/ starting of medical college, it is required of the State Government concerned to submit application for establishment of new Medical College to start MBBS course to the Board of Governors (BoG) in Supersession of Medical Council of India (MCI) under Section 10-A of the Indian Medical Council Act, 1956 and Regulations framed thereunder. Opening of new Medical Colleges would help to increase the number of doctors in the country, improve tertiary level health facilities in those areas while also providing more doctors to serve the State and the country in other areas too.